Name of the Corporate Debtor: Unimers India Limited; Date of Commencement of CIRP: 24-02-2023; List of Creditors as on: 27-11-2025; Name of IP: Mr. Sanjay Gupta; Process Number: 2; Last 5 digitof registration number: 10252

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim		Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	17551154404	2	14530272774	86.60	0	3011081564	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	65	45721423	0	45721423	0.27	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	2	118496136	2	9505977	0.06	0	0	108990159	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	7242510	3	6091566	0.04	0	0	1150944	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	34660178381	1	2186205171	13.03	0	32473973210	0	Annexure 9
Total		73	52382792854	8	16777796911	100.00	0	35485054774	110141103	